F. No. J-11017/2/2019-Judicial(Part-4) Government of India Ministry of Law and Justice Department of Legal Affairs (Judicial Section)

Shastri Bhawan, New Delhi, Dated 26th September, 2019

ORDER

With reference to this Department's earlier Orders, as mentioned under column-IV in the table 'A' below, the **personal details** of the panel counsel whose names occur under column-II and who were empanelled for the courts mentioned under column-III, **stand corrected / up-dated** as shown under column-V in the same table 'A' below:

Table 'A'

SI. No.	Name of the Counsel (as per office records)	Name of Court/tribunal and category of panel empanelled for	Details of concerned Order and serial number	Corrections / up-dations to be made in the order as mentioned under column 'IV'
	Venkata Raghu Vamsy Dasika	Supreme Court of India, Group 'B' Panel	J-11016/1/2019- Judicial (Part-1) dated 08.03.2019, (Under Gr. 'B' Panel at Sl. No. 155)	Address: B-21, (2 nd Floor), Kakateeya Apartments, I.P. Extension, Patparganj, New Delhi- 110092 Email: raghu@dasika.net Enrl. No. AP/1957/2011
2.	Punit Garg	District & Subordinate Courts, Bharatpur (Rajasthan), Addl. Standing Govt. Counsel	J-11015/2/2019- Judicial dated 09.03.2019, (Under Bharatpur at SI. No. 4)	Name: PUNEET GARG Mob: 9214966952
3.	Ms. Baskaran Deepa	High Court of Madras, Madurai Bench, Central Govt. Counsel	J-11017/20/2018- Judicial dated 06.08.2018 (at SI. No. 121)	Name: Ms. B. DEEPA
4.	Souya Dipa Saha	District & Subordinate Courts, Hooghly (W.B.), Addl. Standing Govt. Counsel	J-11015/6/2017- Judicial dated 10.07.2017 (Under Dist. Hooghly at Sl. No. 13)	Name: SOUMYA DIPTA SAHA



5.	Sanjay Kumar Yadavs	Supreme Court of India, Group 'B' Panel	J-11016/1/2019- Judicial (Part-1) Dated 08.03.2019 (Under Gr. 'B' Panel at Sl. No. 132)	Name: SANJAY KUMAR YADAV
6.	Madhu Varrier	District & Subordinate Courts, Alapuzha (Kerala)	J-11015/1/2015- Judl. dated 07.12.2015 read with Order with same No. dated 08.03.2019, (Under Dist. Alapuzha at SI. No. 5)	Name: M. MADHAVA WARRIER
7.	Ms. Neeta Verma	High Court of Jharkhand at Ranchi, Central Govt. Counsel	J-11017/13/2018- Judicial dated 07.03.2019, (at SI. No. 5)	Name: Ms. NEETA KRISHNA

2. Hindi Version of this order will follow.

(S. R. Mishra) Additional Secretary

Copy for information to:-

- PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
- 2. The Incharge, Central Agency Section, Supreme Court of India, New Delhi.
- 3. The Incharge, Branch Secretariat at Mumbai, Kolkata, Chennai & Bengaluru.
- 4. Shri Rajdeepak Rastogi, ASGI for the High Court of Rajasthan.
- 5. Shri P. Vijay Kumar, Asst. SGI, High Court of Kerala.
- 6. Shri Rajiv Sinha, Asst. SGI, High Court of Jharkhand, Ranchi.
- 7. Shri V. Kathirvelu, Asst. SGI, Madurai Bench of Madras High Court.
- 8. Shri Dinesh Chand Sharma, Standing Govt. Counsel District Bharatpur, Rajasthan.
- Shri Ajay Kumar Das, Standing Govt. Counsel, District Hooghly, Chandannagor Court, Hooghly, West Bengal.
- 10. Ms. P. S. Geetahkumari, Standing Govt. Counsel, District Alapuzha, Kerala.
- 11. All the Panel Counsel as mentioned in table 'A' above.
- 12. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
- 13. For uploading on website of this Department i.e. www.legalaffairs.gov.in for the information of all concerned.
- 14. Guard File/Judicial Section with 5 spare copies.

(D. Srinivas)

Section Officer (Judicial)

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